

Title: Statement regarding Government Business for the week commencing on the 13th December, 1999.

12.05 hrs.

THE MINISTER OF PARLIAMENTARY AFFAIRS AND MINISTER OF INFORMATION TECHNOLOGY (SHRI PRAMOD MAHAJAN):
With your permission, Sir, I rise to announce that Government Business during the week commencing Monday, 13th December, 1999 will consist of:-

1. Consideration of any item of Government Business carried over from today's Order Paper.
2. Discussion and voting on the Supplementary Demands for Grants (Railways) for 1999-2000
3. Consideration and passing of:-
 - (a) The National Trust for Welfare of persons with Autism, Cerebral palsy, Mental Retardation and Multiple Disability Bill, 1999.
 - (b) The Election Laws (Amendment) Bill, 1999.
 - (c) The Vice-President's Pension (Amendment) Bill, 1999.
 - (d) The Protection of Plant Varieties and Farmers Rights Protection Bill, 1999.
4. Consideration and passing of the following Bills after they have been passed by Rajya Sabha:-
 - (a) The Geographical Indications of Goods (Registration and Protection) Bill, 1999.
 - (b) The Designs (Amendment) Bill, 1999.
 - (c) The Explosive Substances (Amendment) Bill, 1999.
 - (d) The Trade Marks Bill, 1999.
5. Consideration and passing of the following Bills as passed by Rajya Sabha:-
 - (a) The Central Industrial Security Force (Amendment and Validation) Bill, 1999.
 - (b) The Code of Civil Procedure (Amendment) Bill, 1999.
 - (c) The Marriage Laws (Amendment) Bill, 1999.

MR. DEPUTY-SPEAKER: Shri Hannan Mollah. Please do not make a statement. Just mention the subject. That is all.

SHRI HANNAN MOLLAH (ULUBERIA): Mr. Deputy-Speaker, Sir, I have got the written text. I am reading it.

">I request that the following items may be included in the next week's agenda:-

">1. Jute Industry is facing serious problems in the country. Many Jute Mills were closed and thousands of workers lost jobs. The sick Jute Mills are not revived by utilizing Jute Development Fund as promised by the Government. A large number of cases are pending with BIFR. The Textile Ministry should come out with proper package to revitalise the industry.

">2. There is wide apprehension due to some announcement by some officials of the Ministry of Information and Broadcasting regarding entry of foreign capital participation in the Indian Print Media. Shri Arun Jaitley is here. I would like to draw his attention to this. This is a serious matter and it must be discussed in details in the House.

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प्रो. रासा सिंह रावत (अजमेर): उपाध्यक्ष महोदय, कृपया अगले सप्ताह की कार्यसूची में निम्नलिखित विषय सम्मिलित कर कृतार्थ करें:-

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">१. ऐतिहासिक एवं धार्मिक पर्यटनीय महत्व के अजमेर और पुष्कर को

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">राष्ट्र तथा विश्व के पर्यटन मानचित्र पर महत्वपूर्ण स्थान अबिलम्ब

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">दिलाए जाने की आवश्यकता।

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">. अजमेर में तारागढ़ पहाड़ी पर निर्माणाधीन उच्च शक्तिशाली टी.वी.

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">प्रसारण केन्द्र को शीघ्र पूरा कर उसे चालू किए जाने की आवश्यकता।

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श्री पुनू लाल मोहले (बिलासपुर): उपाध्यक्ष जी, कृपया निम्नलिखित विषय अगले सप्ताह की कार्यवाही में जोड़े जाएं:-

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">. किसानों को क्रेडिट कार्ड की योजना के अंतर्गत जो ऋण बैंकों द्वारा दिया

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">जा रहा है राष्ट्रीयकृत बैंकों द्वारा ऋण में टाल-मटोल किया जाता रहा,

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">किसानों की परेशानी दूर करने हेतु निगरानी समिति का गठन किया जाए।

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">. मध्य प्रदेश के बिलासपुर जिले में वन औषधि प्रचुर मात्रा में है,

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">ग्रामीणों को अज्ञानता के कारण इसका लाभ नहीं मिल पा रहा है तथा

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">अवैध रूप से व्यापारी बिक्री कर रहे हैं, इस पर रोक लगाई जानी चाहिए

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">तथा ग्रामीणों के लिए औषधि अनुसंधान खोली जाए।

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SHRI P.C. THOMAS (MUVATTUPUZHA): I request that the following items may be included in the next week"s agenda:-

">1. The proposed Lottery Ban should not be made compulsory for all the States as that will cause unemployment to many and loss of revenue to the States. The States like Kerala should be exempted. So, this should be discussed.

">2. Reservation for economically backward people without reducing the benefits of Scheduled Castes/Scheduled Tribes and the OBCs. This should also be discussed.

">(ends)

SHRI RAJIV PRATAP RUDY (CHHAPRA): I request that the following items may be included in the next week"s agenda:-

">1. To discuss high level pollution in the Metro Cities causing great damage to human health, especially those of school going age and to take steps to create international awareness on environmental issues, including it in the curriculum of schools and universities, associating all classes of society with special emphasis on participation of women.

">2. To discuss the need to amend the Industrial Disputes Act, 1947, wherein there is a need to redefine the definition of the word "Workmen" as today even the highest and senior employees claim rights as "Workmen" thereby diluting the basic theory of protection of workmen"s rights.

SHRI RAMESH CHENNITHALA (MAVELIKARA): I request that the following items may be included in the next week"s agenda:-

">1. Urgent need for reconsidering the decision of limiting the scope of the T.D.P.S. (Targeted Public Distribution System).

">2. The various problems faced by the Indian people working in the Gulf countries.

SHRI VILAS MUTTEMWAR (NAGPUR): Sir, I request that the following items may be included in the next week's agenda:

">1. Need to discuss the present education system which is not relevant to the needs of the present day society and urge upon the Government to bring about suitable reforms therein so as to make it employment oriented.

">2. Need to discuss the pitiable condition of labourers in the country in general and the unorganised labourers in particular and urge upon the Government to formulate a new Labour Policy with a view to providing opportunities for round the year employment to all labourers.

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श्री हरीभाऊ शंकर महाले (मालेगांव) : उपाध्यक्ष महोदय, आगामी सप्ताह में निम्नलिखित विषय शामिल करने का मेरा अनुरोध है -

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">. रेल की सुविधा

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">. ग्रामीण विभाग में टेलीफोन सुविधा

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SHRI T.T.V. DHINAKARAN (PERIYAKULAM): Sir, I request that the following item may be included in the next week's agenda:

">I may be permitted to make a submission on the escalation of prices particularly of essential commodities in the country and its adverse effect mostly on the common man.

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श्री प्रवीण राष्ट्रपाल (पाटन) : अध्यक्ष महोदय, कृपया निम्न विषय को आगामी सप्ताह की कार्य सूची में जोड़ा जाए -

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">गुजरात राज्य के महसना जिले में

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">ONGC

">कई एक परियोजना कार्यरत है। यहां के निवासियों के लिए जल की उपलब्धता कराने हेतु बोरिंग कराकर नल/कुएं बनवाए गए थे।

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">ONGC

">कई परियोजना में कूड़ आयल उत्पादन के लिए कुओं में बलास्ट किया जाता है, जिसका परिणाम होता है कि समीप में पानी के ये बोरिंग लगातार सूखते चले जा रहे हैं। यहां के निवासियों को

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">द्वारा अभी तक कोई क्षतिपूर्ति नहीं की गई है।

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">अतः मेरा सरकार से अनुरोध है कि

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">ONGC

">को हिदायत दे कि वह अविलम्ब परियोजना से पीड़ित इन लोगों की क्षतिपूर्ति हेतु आर्थिक मदद दे ताकि क्षेत्र की जल समस्या का समाधान संभव हो।

